Annexure 7

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| Name of Corporate Debtor: | M/s. CONCEPT BIOSCIENCES INDIA PRIVATE LIMITED |
| Date of Commencement of CIRP: | 01-Apr-22 |
| List of Creditors as on: | |

**List of Operational Creditors (Government dues)**

(Amount in ₹)

| Sl. No. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Employees State Insurance Corporation | Ministry of Labour and Employment, Government of India. | 1 | 18-04-2022 | 133547 | 133547 | Unsecured | No | No | No | | | | | | The amount of claim have been provisionally admitted subject to Regulation 14(2) after making prelimnary verification of documents submitted by the Operational creditor. |
| | | Total | | | 133547 | 133547 | | 0 | 0 | | 0 | 0 | 0 | 0 | 0 | |